

Name of State	Estimated reserves (in million tonnes)
Andhra Pradesh	127
Arunachal Pradesh	426
Bihar	35
Gujarat	245
Karnataka	334
Madhya Pradesh	1,426
Maharashtra	260
Orissa	668
Rajasthan	90
Tamil Nadu	2
Uttar Pradesh	53
West Bengal	258

(c) and (d) SAIL's present policy is to maximise dolomite utilisation from its captive mines and purchase the balance requirement from other sources.

#### Central State Farms in Andhra Pradesh

6588. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Central State Farms in Andhra Pradesh ;

(b) the number of such farms to be closed in the State and the reasons for their closure ;

(c) whether Government are considering to provide financial assistance to the farms to safeguard the interests of the employees and agricultural workers in the State ; and

(d) if so, the extent to which financial assistance will be provided ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) In Andhra Pradesh there are no Central State Farms, managed by State Farms Corporation of

India. However, National Seeds Corporation is having one of its Foundation Seed Farms measuring about 200 hectares located at Thangadancha, Nandikotkur Taluk, District Kurnool, Andhra Pradesh. This farm is on lease with National Seeds Corporation upto 1993. National Seeds Corporation does not have any plans to close this farm.

(c) No, Sir.

(d) Does not arise.

#### Allocation of Funds under IRDP

6589. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 910 on 29 July, 1985 regarding creation of CD Blocks and state :

(a) the details of the system of allocation of funds under Integrated Rural Development Programme during the Seventh Plan and how does it differ from the system in practice during the Sixth Plan ;

(b) whether any of the States have sought modification of the new system ;

(c) if so, the names of the States concerned alongwith the modifications desired by them ; and

(d) the response of the Union Government to the modification sought by the States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) During the Sixth Plan allocation of funds to States was made on the basis of number of blocks. Since incidence to poverty varies from area to area, it was decided that during the Seventh Plan the allocation will be made on the basis of incidence of poverty. However, in order to have a slow change over from uniformity to incidence of poverty, during the first two years of Seventh Plan, viz,

1985-86 and 1986-87, 50% of allocations have been made on the basis of number of blocks as in the Sixth Plan and the remaining 50% on the basis of incidence of poverty as determined by the National Sample Survey Organisation. Additional funds had also been released to some States and UTs, whose allocation during 1985-86 as per this formula was less than the allocation made during 1984-85 i.e. the last year of the 6th Plan.

(b) to (d) Some States had sought modification in the new system. It was decided, in consultation with the Planning Commission, that the allocations for the year 1987-88 would be one-third on the basis of number of blocks that existed at the end of Sixth Plan and 2/3rd on the basis of incidence of poverty in rural areas as brought out by 38th round NSSO survey. It will be 1/4th and 3/4th respectively during 1988-89 and entire on the basis of incidence poverty in 1989-90. For the State of Arunachal Pradesh, Mizoram, Nagaland, Sikkim and UTs where the data of persons below poverty line in rural areas are not separately available, it has been decided that allocation to these States may be made on the basis of Rs. 8 lakhs per block for 1987-88. Annual allocations are worked out on year to year basis.

**Development of Farm Credit Societies  
by National Cooperative Development  
Corporation**

6590 SHRIMATI JAYANATI PATNAIK:  
Will the Minister of AGRICULTURE be  
pleased to state :

(a) whether the National Cooperative Development Corporation has a proposal to develop farm credit societies in the country ;

(b) if so, the amount earmarked for implementation of the above proposal by the Corporation during the year 1987-88 ; and

(c) the other programmes proposed to be implemented by the Corporation during the above period ?

THE MINISTER OF AGRICULTURE  
DR. G.S. DHILLON) : (a) Development  
of Primary Agricultural Credit Societies as

multi-purpose entities for providing package of services, particularly distribution of inputs and consumer articles in rural areas, is one of the strategies incorporated in National Cooperative Development Corporation's programme of activities for 1987-88.

(b) The amounts earmarked by National Cooperative Development Corporation for this purpose under various schemes are as under :

S. No.	Programme	Assistance earmarked (Rs. crores)
i)	Construction of rural godowns.	39.75
ii)	Assistance to PACS for distribution of consumer articles in rural areas.	5.00
iii)	Assistance for distribution of fertilizer and other inputs.	3.95
iv)	Integrated Cooperative Development Projects in selected Districts.	13.12
		61.82

(c) The other programmes proposed to be implemented by National Cooperative Development Corporation during 1987-88 involve a total outlay of Rs. 113.18 crores as detailed below :

S. No.	Programmes	Outlays (Rs. in crore)
i)	Marketing	20.94
ii)	Inputs	1.00
iii)	Sugar factories	10.10
iv)	Spinning mills	34.00
v)	Soyabean and Oilseed projects.	12.60
vi)	Other processing	7.27
vii)	Cold Storage	6.95
viii)	Weaker sections	14.26
ix)	Promotional and Developmental programmes.	5.46
	<b>TOTAL</b>	<b>113.18</b>